

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 24 of 2019

IN THE MATTER OF:

Arun Kumar Saha

...Appellant

Versus

**Union of India, Ministry of
Corporate Affairs**

...Respondent

Present:

Appellant : Mr. Tishampati Sen ,Ms. Abhisree Saujanya Advocates

Respondent: C. Balooni, Asst, Director for R-1.

O R D E R

17.02.2020 Let the matter be listed after disposal of Company Appeal (AT)
No.190 of 2019 as ordered earlier.

Post the case 'for orders' on **12th March,2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/sr/gc/